

**BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH AT
NEW DELHI**

Original Application No. 938/2019

Avtar Singh Uppal & Others

Applicant(s)

Versus

State of Punjab

Respondent(s)

Factual and Action taken report in compliance of order dated
31.10.2019 of the Hon'ble Tribunal.

Respectfully Showeth;

- 1) That the Hon'ble National Green Tribunal has taken cognizance of an application written by Sh. Avtar Singh Uppal and others with regard to the pollution being caused by dyeing units at Air Port Road, Amritsar and the said application was treated as Original Application No. 938 of 2019. The Hon'ble Tribunal was thereafter pleased to pass an order dated 31.10.2019 in the case, wherein the Punjab Pollution Control Board was directed to look into the matter and furnish a factual and action taken report by E-mail at judicial-ngt@gov.in.
- 2) That the application made by Sh. Avtar Singh Uppal and Others to the Hon'ble National Green Tribunal has been examined by the Board and in compliance to the order dated 31.10.2019, it is respectfully submitted that wastewater discharge of Amritsar City is calculated to be about 267 MLD, out of which 232.5 MLD is the domestic discharge and 35 MLD is the industrial discharge. The Tung Dhab Drain enters Amritsar City at Village Pandori Lubana and after traversing 10 kilometer distance



with Municipal Corporation Limits, it joins Hudhara drain, which ultimately enters into Pakistan territory. The drain carries wastewater discharge of Municipal Corporation, Amritsar, treated effluent of industries and untreated effluent of dairies located in clusters along the right bank of Tung Dhab Drain.

- 3) That the Municipal Corporation, Amritsar has divided the catchment area of Amritsar city into three zones i.e. South Zone, North Zone & South East Zone and have installed three no. STPs having total capacity of 217.5 MLD. The waste water from catchment area of South Zone is being treated in the Sewage Treatment Plant installed at Village. Khaperkheri having capacity 95 MLD and the treated effluent is being discharged into city outfall drain, which lead to Hudhara Drain. The waste water from catchment area of North Zone is treated in the Sewage Treatment Plant having capacity 95 MLD located at Village Gaunsabad, Ram Tirath Road, Amritsar and the treated effluent from the Sewage Treatment Plant is being discharged into Tung Dhab Drain. The waste water from South East Zone is being treated in the Sewage Treatment Plant having capacity 27.5 MLD installed at Village. Chattiwind. The Sewage Treatment Plant is under stabilization and the treated effluent is being discharged into Chabhal Drain. The 15 MLD disposal of wastewater of Hukam Singh Road and Batala Road, which at present is being discharged into Tung Dhab Drain will be connected to the Sewage Treatment Plant of north zone.
- 4) That there are about 85 dairies located in 04 clusters along the Tung Dhab Drain, the untreated liquid waste alongwith solid waste of which is being discharged into Tung Dhab Drain. The analysis results of waste water of the points source of the dairies as per samples collected on 10.05.2018 by 3 laboratories indicates that the concentration of BOD & COD in the samples are 4525 and 6880 mg/l. The concentration of TDS and TKN in the samples is 3568 & 358 mg/l. The concentration of pH in the samples is 8.88 and T-Phosphate is 8 mg/l. The concentration of T-Coli and F-Coli in the samples is 1.1×10^6 and 7×10^5 MPN/100 ml.
- 5) That there are 59 water polluting industries having discharge of 35 MLD out of which 25.5 MLD of treated effluent is being discharged into Tung Dhab Drain and 9.5 MLD is being discharged on to land for irrigation or

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into MC sewer/PSIEC sewer. Out of 59 water polluting industries, 47 are Textile Dyeing / Printing Industries, 01 is a Paper Mill, 03 are Semi Craft Paper Manufacturing Industries, 03 Milk Processing Industries and 05 are Miscellaneous Industries i.e. Surgical Cotton manufacturing industries. All the water polluting industries have installed their individual effluent treatment plants for the treatment of trade effluent and the dyeing industries have upgraded their existing ETPs and adopted wastewater minimization practices under technical guidance of Dr. A.S. Reddy of Thapar University, Patiala and other consultants. It is relevant to mention here that apart from the above mentioned 59 operational industrial units, there were 04 table printing industries, which had been close down by the Board by issuing directions u/s 33-A of the Water (Prevention & Control of Pollution) Act, 1974 as the industries had failed to install effluent treatment plant.

- 6) That the applicant has specially named a paper mill in his complaint namely M/s Khanna Paper Mills Ltd., Village Nangali, FatehgarhChurian Road, Amritsar. In this regard, it is submitted that the M/s Khanna Paper Mills Ltd., has installed ETP for the treatment of effluent and it comprises of Screen Grit Chamber- Equalization Tank- Sludge dewatering tank- Primary Clarifier (2 nos.)- Aeration tank (2 nos.) - Secondary Clarifier. The industry is discharging its treated trade effluent @ 10276 KLD into Tung Dhab Drain, for which it had obtained permission from Department of Irrigation & Drainage, Government of Punjab. The industry is operating with the consent to operate of the Board granted under the Water (Prevention & Control of Pollution) Act, 1974 and is valid upto 31.03.2021. The Board has collected effluent samples from the premises of the industrial unit on 29.01.2020, the analysis results of which were found to be within the permissible limits as analyzed by the Punjab Biotechnology Incubator, Mohali. A copy of analysis report is enclosed herewith as Annexure-A.
- 7) That it is further relevant to mention here that the Punjab Pollution Control Board has conducted surprise inspection of 34 number of water polluting industries during the period December, 2019 to February, 2020. The effluent samples of these industries were collected and sent for analysis at State Laboratory namely M/s Punjab Bio-Technology

Incubator, Mohall. Effluent samples of 25 no. Industries were found within the prescribed limits, samples of 8 no. Industries were found beyond the prescribed limits while analysis reports of 1 no. industry is awaited. Notice u/s 33-A of the Water (Prevention and Control of Pollution) Act, 1974 has been issued to all the 8 no. violating industries and it was decided that Environmental Compensation may be calculated and be imposed on 7 no. industries where the concentration of pollutants in the treated effluent is found to be beyond the permissible limits and advisory is issued to the industry whose treated sample is slightly found to be beyond the limits.

8) That the Punjab Pollution Control Board has taken initiative for the dyeing industries located in New Focal Point cluster, Amritsar and a SPV under the name and style of M/s Amritsar Textile Effluent Treatment Pvt. Ltd. has been formed for the installation of Common Effluent Treatment Plant for the treatment of effluent of dyeing industries. The Punjab Small Industries and Export Corporation (PSIEC) has reserved a plot in New Focal Point for the installation of CETP. The PSIEC has also approved the laying of dedicated sewer line for all the dyeing industries upto CETP area.

9) That the Punjab Pollution Control Board has also carried out a Joint Monitoring of Tung Dhab Drain on 11.01.2020 at 8 locations through the following laboratories:

- i) M/s Punjab Bio-Technology Incubator Agri & Food Testing Laboratory, SCO: 7-8, Phase - 5, SAS Nagar, Punjab.
- ii) M/s Sophisticated Analytical Instrument Lab, -Thapar Technology Campus, Patiala.
- iii) M/s Shriram Institute for Industrial Research, 19- University Road, Delhi.

A comparative statement showing the analysis results of the said 8 locations by the said 03 laboratories is enclosed herewith as **Annexure-B**.

10) That by analysing the results of samples by the above named 03 laboratories, an inference can be drawn that the water pollution load in

respect of BOD in the waste water flowing into Tung Dhabdrain is mainly due to following reasons:

- i) The discharge of untreated waste water by Municipal Corporation, Amritsar.
 - ii) The discharge of untreated liquid and solid waste by 85 number of dairies. -
 - iii) The indiscriminate disposal of Municipal Solid Waste into Tung Dhab Drain by nearby residents within the area of Municipal Corporation limits.
- 11) That the Board has issued directions to the Municipal Corporation, Amritsar for closing the outlets whereby wastewater is being discharged directly or indirectly into the Tung Dhab Drain with a further direction to take care of the untreated liquid and solid waste being discharged directly or indirectly into Tung Dhab Drain by the dairies situated along the drain and to strictly monitor the indiscriminate disposal of Municipal Solid Waste into Tung Dhab Drain near by the residents.
- 12) That it is further relevant to mention here that the Punjab Pollution Control Board is regularly monitoring the industrial units for the Environmental norms so as to ensure that no untreated effluent is discharge into the Tung Dhab Drain. If any industrial unit is found violating the environmental norms, prompt action is taken by the Board under the relevant provisions of the Water (Prevention and Control of Pollution) Act, 1974 and the Air (Prevention and Control of Pollution) Act, 1981.
- 13) That it is pertinent to mention here that the Hon'ble National Green Tribunal had also monitored the case of pollution in Tung Dhab Drain earlier in Original Application No. 19 of 2013 titled as Court on Its Own Motion Vs State of Punjab and Others. As per the orders of the Hon'ble National Green Tribunal, Ground Water samples from different locations of Amritsar had been collected by the Expert Committee constituted by the Hon'ble National Green Tribunal and same were tested in three different laboratories and analysis reports had shown no serious pollution of the ground water in terms of heavy metal,

pesticides and other allied metals. The said Original Application has been disposed of on 16.07.2018 by this Hon'ble Tribunal with direction to Municipal Corporation, Amritsar to install and commission all the Sewage Treatment Plants (STPs) in fixed time schedule. Accordingly, all the 3 number of STPs have been commissioned by the Municipal Corporation, Amritsar and are now operational.

It is, therefore, prayed that the Original application no. 938 of 2019 may kindly be disposed of with appropriate orders.

Submitted by



(Harpal Singh)

Environmental Engineer
Punjab Pollution Control Board
Regional Office, Amritsar

Date: 17-03-2020

Place: AMRITSAR

Dated :

ULR : TC61172000000550F
 Sample Registration No.
 Sample code given by customer

: PBTI/ENV/300120/004269
 : M/s Khanna Paper Mills Ltd., NH-3 Bye pass, Opp. Metro Cash & Carry,
 : Amritsar-Final Outlet of ETP-K1 to K2

Test Results

S.No.	Parameter	Results	Units	Standard / Specification / Method Followed
1	pH	7.15		IS 3025 (Part 11)
2	Total Suspended Solids (TSS)	11	mg/l	IS 3025 (Part 17)
3	Biochemical Oxygen Demand (BOD ₃ at 27°C)	7	mg/l	IS 3025 (Part 44)
4	Chemical Oxygen Demand (COD) Total	79	mg/l	IS 3025 (Part 58)


 12-02-2020
 Authorized Signatory
 Punjab Biotechnology Incubator



**STATUS OF ANALYSIS OF WASTE WATER DONE BY 03 LABS JOINTLY
ON 11/01/2020**

S. No.	Sampling Locations	Name of Lab	Parameters								
			pH	BOD (mg/l)	COD (mg/l)	TSS (mg/l)	TDS (mg/l)	T-Phosphate (mg/l)	TKN (mg/l)	T-Coli ((MPN/100ml)	F-Coli (MPN/100ml)
1.	At the start of Gumtala Drain Near Bridge at Village Pandori Lubana.	PBTI	7.6	62	309	83	650	2.7	BDL	2.21 x 10 ⁵	1.1 x 10 ⁴
		SAI	6.9	8.8	175	264	1650	1.92	0.82	1600 x 10 ⁴	70 x 10 ²
		Sriram	7.5	30	126	22	1242	2.2	1.3	Present	2.8 x 10 ⁶
2.	Verka Link Gumtala Drain, Near Grewal Farms leading to Gumtala Drain	PBTI	6.91	175	647	320	890	2.7	44.1	1.75x10 ⁷	2.0x10 ⁶
		SAI	6.5	133	625	372	1168	2.32	39.5	110 x 10 ⁵	16000
		Sriram	7	352	710	470	2168	3.3	48	Present	1.7x10 ⁷
3.	Gumtala Drain, Near Office of Karan Bhatia Property Advisor.	PBTI	7.26	246	677	172	957	3.3	38.6	1.3x10 ⁷	1.7x10 ⁶
		SAI	6.5	112	616	256	1084	2.65	32.4	1600	< 1.8
		Sriram	7.3	331	640	252	1200	0.4	36	Present	5.4x10 ⁷
4.	Outlet Concrete Pipe coming from Majitha Road, at Ram Nagar Colony, Majitha Road.	PBTI	7.62	271	1474	823	1427	7.4	74.2	1.41x10 ⁷	7.0x10 ⁶
		SAI	7.1	191	1366	740	1168	3.75	66.5	300 x 10 ⁴	16000
		Sriram	7.5	789	1440	1880	1460	3.4	59	Present	1.4x10 ⁵
5.	From Gumtala Drain (Tung Dhab Drain) Near Palm Garden Colony Bridge	PBTI	7.41	306	876	192	1046	4.2	49.3	3.45x10 ⁷	1.7x10 ⁶
		SAI	6.2	93	708	296	3508	2.36	46.4	170 x 10 ⁴	70 x 10 ²
		Sriram	7.4	282	540	376	1025	2.8	51	Present	9.4x10 ⁶
6.	Gumtala Drain (Tung Dhab Drain) Near Fatehgarh Churian Bypass Chowk	PBTI	6.47	283	1275	337	1842	3.1	28	5.42x10 ⁷	4.9x10 ⁶
		SAI	6.4	328	799	324	1688	1.12	22.1	240 x 10 ⁴	50 x 10 ²
		Sriram	6.7	548	1024	342	1603	1.9	31	Present	1.7x10 ⁷
7.	Disposal of Amritsar City Near Simran Construction Fabrication, Near Loharka Road	PBTI	7.47	243	876	173	694	3	28.6	7.9x10 ⁶	1.1x10 ⁶
		SAI	6.4	156	450	228	728	4.77	29.6	1600 x 10 ⁷	1600 x 10 ³
		Sriram	7.3	200	456	120	664	7.2	12	Present	2.2x10 ⁶
8.	Tung Dhab Drain Downstream of Holy City	PBTI	7.17	229	717	454	494	3.1	36.5	2.21x10 ⁷	2.7x10 ⁶
		SAI	6.6	186	346	484	1028	2.85	31.8	900 x 10 ⁷	300 x 10 ⁴
		Sriram	7.1	423	824	180	1367	3.7	21	Present	1.8x10 ⁷